

ORISSA HIGH COURT

FILING REPORT AS ON :23/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/32640/2025	NARINGDEI @ NARGIDEI MAJHI VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	KASHIPUR /202 /2025 () //	
2	D-BLAPL/32643/2025	A.MUNA PATRO VS STATE OF ODISHA	BISWA RANJAN DAS VS	/ /0 () //	
3	D-BLAPL/32644/2025	RAMA HANTAL VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	/ /0 () //	
4	D-BLAPL/32648/2025	AJAYA BEHERA @ AJAY BEHERA VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	JHARSUGUDA SADAR /191 /2023 () //	
5	D-BLAPL/32649/2025	JARMAN @ PRADHAN MUNDA VS STATE OF ODISHA	RAKESH BEHERA VS	SARAT /83 /2025 () //	
6	D-BLAPL/32653/2025	KISHAN SINDHRIA @ KISHAN NAG VS STATE OF ODISHA	SOUMYA JYOTI BISWAL VS	BARGARH /359 /2025 () //	
7	D-BLAPL/32657/2025	KASHIAN PARICHHA VS STATE OF ODISHA	SUDHIR RANJAN MOHAPATRA VS	/ /0 () //	
8	D-BLAPL/32660/2025	NIRANJAN SAHU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 () //	
9	D-BLAPL/32663/2025	SANATANA @ AYUSH GOUDA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KODALA /561 /2025 () //	AOD20240000364C202500190
10	D-BLAPL/32664/2025	KISHORE SANDHA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BARGARH /467 /2025 () //	
11	D-BLAPL/32665/2025	RATIKANTA PATRA VS STATE OF ODISHA	GURUPRASAD BEHERA VS	/ / () //	AOR20220000925C202500056

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12	D-BLAPL/32667/2025	KABI DEHURY VS STATE OF ODISHA	CHINMAYA KUMAR SAHU VS	KEONJHAR SADAR /172 /2025 () //	AOR20220001061C202500012
13	D-BLAPL/32669/2025	DADHO @ AKSHAY KUMAR KOG VS STATE OF ODISHA	SWARAJ PATEL VS	LEPHRIPADA /159 /2025 () //	AOR20220000246C202500087
14	D-BLAPL/32671/2025	ROHIT SHA @ AYUSH JAISWAL VS STATE OF ODISHA	SWARAJ PATEL VS	RAJGANGPUR /456 /2025 () //	AOR20220000246C202500086
15	D-BLAPL/32675/2025	ANIMA PRAMANIK VS STATE OF ODISHA	PARTHA SARATHI DAS VS	// () //	AOD20240000364C202500192
16	D-BLAPL/32676/2025	SAROJ KUMAR NAYAK VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	GOPALPUR /217 /2025 () //	AOD20220003315C202500070
17	D-BLAPL/32678/2025	AMULYA SWAIN @ AMULYA KUMAR SWAIN VS STATE OF ODISHA	PRAKASH KUMAR BEURA VS	KHUNTUNI /37 /2024 () //	
18	D-BLAPL/32680/2025	TULU KANDI VS STATE OF ODISHA	SUBRAT KUMAR NAYAK VS	NIALI /397 /2025 () //	
19	D-BLAPL/32683/2025	JAGA DAS VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PATKURA /168 /2025 () //	
20	D-BLAPL/32689/2025	CHANDRAKANTA DALABEHERA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	//0 () //	
21	D-BLAPL/32690/2025	KALANDI PALAI VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	DHUSURI /283 /2024 () //	
22	D-BLAPL/32692/2025	MANASH KARJI VS STATE OF ODISHA	BIRENDRA KUMAR PARDHI VS	THAKURMUNDA /45 /2024 () //	
23	D-BLAPL/32697/2025	JAHID MOHAMMAD	GANESWAR BEHERA	//0	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/32699/2025	MANABHAJAN GARNAIK	CHIRANJIB ROUT	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/32700/2025	LITU @ ASISH NAIK	CHIRANJIB ROUT	TALCHER TOWN /619 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/32701/2025	SHYAMA GHANA KASI	RAGHUNATH BISWAL	AMBADOLA /167 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/32702/2025	KRISHNA @ KRUSHNA NAG	AMIT BISWAL	SPL.TASK FORCE /22 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/32703/2025	TUNA NAIK	CHIRANJIB ROUT	TALCHER TOWN /795 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/32704/2025	SIVAKUMAR GANGATHARAN @ G.SIVAKUMAR	SAKUNTALA GHOSH	/ /0	
		VS	VS	()	
		UNION OF INDIA(C.B.I)		//	
30	D-BLAPL/32706/2025	SWARAJ KUMAR KAR	AMLAN MOHANTY	JAJPUR TOWN /422 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/32707/2025	SEKH ASHISH	SACHIDANANDA PADHEE	BRAJARAJNAGAR /104 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/32710/2025	RAJKISHORE GIRI	AMITAV TRIPATHY	MANAMUNDA /195 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/32714/2025	KAILASH NAIK	AMITAV TRIPATHY	GOCHHAPADA /200 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/32715/2025	SANJAYA KUMAR PRADHAN	AMITAV TRIPATHY	GOCHHAPADA /200 /2024	
		VS	VS	()	

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35	D-BLAPL/32721/2025	STATE OF ODISHA UDHABA BODANAYK @ UDHAB BADANAYAK VS	SUBODH KUMAR MOHANTY VS	// RAIGHAR /160 /2025 ()	
36	D-BLAPL/32722/2025	STATE OF ODISHA RAJESH KHANA DIGAL VS	MANAS KUMAR CHAND VS	// TANGI (KHURDA) /703 /2025 ()	
37	D-BLAPL/32723/2025	STATE OF ODISHA CHANDAN KUMAR SAHU VS	PRASANTA KUMAR NANDA VS	// CYBER CRIME AND ECO. OFFENCE, CUTTACK /34 /2024 ()	
38	D-BLAPL/32727/2025	STATE OF ODISHA PRAFULLA CHANDRA BEHERA VS	PARAMANANDA MISHRA VS	// KAPTIPADA /255 /2023 ()	
39	D-BLAPL/32729/2025	STATE OF ODISHA MANGALSAI SABAR VS	JIBAN RANJAN DASH VS	// KEGAON /5 /2025 ()	
40	D-BLAPL/32734/2025	STATE OF ODISHA MUTU @ PRABHAT SETHI VS	RANJIT MOHANTY VS	// AUL /248 /2025 ()	
41	D-BLAPL/32748/2025	STATE OF ODISHA TETRU SAHU VS	SOUMYA RANJAN DAS VS	// RAIBAGA /75 /2022 ()	
42	D-BLAPL/32749/2025	STATE OF ODISHA RAJESH ROUT VS	ANIRUDHA DAS VS	// KAMAKHYANAGAR /108 /2025 ()	
43	D-BLAPL/32756/2025	STATE OF ODISHA TAPAN JENA VS	KHUSBU PANIGRAHI VS	// BALIAPAL /313 /2023 ()	AOR20220002787C202500143
44	D-BLAPL/32759/2025	STATE OF ODISHA JUGALA NAYAK VS	RAJESH KUMAR MAHAPATRA VS	// PHIRINGIA /82 /2025 ()	AOR20220001639C202500029
45	D-BLAPL/32760/2025	STATE OF ODISHA ARUN KUANR VS STATE OF ODISHA	ROHIT KUMAR SUNA VS	// BOLANGIR SADAR /337 /2025 () //	AOD20240000326C202500002

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46	D-BLAPL/32761/2025	NARENDRA SAHOO @ SAHU VS STATE OF ODISHA	PRABIR KUMAR RAY VS	MANGALPUR /18 /2025 () //	AOR20230000820C202500031
47	D-BLAPL/32764/2025	SANDEEP SWAIN VS STATE OF ODISHA	PRABIR KUMAR RAY VS	JAJPUR TOWN /341 /2025 () //	AOR20230000820C202500032
48	D-BLAPL/32765/2025	MUNA GOPE VS STATE OF ODISHA	CHIRANJIB ROUT VS	COLLIERY /477 /2023 () //	
49	D-BLAPL/32766/2025	NARINGIDEI @ NARGIDEI MAJHI VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	KASHIPUR /260 /2024 () //	
50	D-BLAPL/32767/2025	PIKUN @SARTHAK MOHANTY VS STATE OF ODISHA	PRABIR KUMAR RAY VS	JAJPUR TOWN /341 /2025 () //	AOR20230000820C202500033
51	D-CMAPL/43664/2025	BIRANCHI BHUIAN VS STATE OF ODISHA	SANGRAM JENA VS	// () //	
52	D-CMP/43608/2025	KUMUDINI @ KUMODINI BARIK VS DHANJAYA BARIK	SAROJ KUMAR PADHY VS	// () //	
53	D-CMP/43645/2025	HULAS @ ULLAS SAHOO VS SUDHAKAR MAHAPATRA	SOURAV SUMAN BHUYAN VS	// () //	
54	D-CMP/43647/2025	SARADA PRASAD @ PRASAN DASH VS BASANTA KUMAR DASH	SOURAV SUMAN BHUYAN VS	// () //	
55	D-CMP/43673/2025	SHANTILATA BEHERA @ MAHALIK VS USHARANI MAHALIK	PRASANTA KUMAR SATAPATHY VS	// () //	
56	D-CONTC/43614/2025	SUBASH CHANDRA BISOYI VS SATYABRATA SAHU,IAS	ADV. VS	// () //	
57	D-CONTC/43617/2025	ANANTA KUMAR DAS	PRASANTA KUMAR SATAPATHY	//	

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		VS	VS	0	
58	D-CONTC/43620/2025	SATYAJIT MOHANTY,TAHASILDAR,JALESWAR,BALASORE	ADV.	//	
		BAMADEB MAHARANA	VS	0	
59	D-CONTC/43623/2025	N.B.S RAJPUT,IAS	VS	//	
		PURNA CHANDRA JENA	SANKARACHARYA CHOUDHURY	//	
		VS	VS	0	
60	D-CONTC/43625/2025	KIRANDEEP KAUR SAHOTA,IAS	ADV.	//	
		DHIRENDRA KUMAR DAS	VS	0	
		VS	VS	//	
61	D-CONTC/43626/2025	J.JONAL,IAS	ADV.	//	
	CONTC/4961/2025	ASHOK KUMAR JENA	VS	0	
		VS	VS	//	
62	D-CONTC/43632/2025	SATYABRATA SAHU,IAS	ADV	//	AOD20250000180C202500195
	CONTC/4954/2025	M/S BIMLA ENTERPRISES	VS	0	
		VS	VS	//	
63	D-CONTC/43634/2025	ASHUTOSH KULKARNI, IAS	ADV	//	AOD20230000737C202500090
		ULLI CHANDRAHAS DORA	VS	0	
		VS	VS	//	
64	D-CONTC/43670/2025	ASWATHY S, COMMISSIONER CUM SECRETARY HELATH AND FAMILY WELFARE DEPARTMENT	ADV.	//	
		SAHADEV BEHERA	VS	0	
		VS	VS	//	
65	D-CONTC/43682/2025	DIBYA JYOTI PARIDA,CEO,DRDA,PURI	ADV.	//	
		SAHADEV BEHERA	VS	0	
		VS	VS	//	
66	D-CONTC/43683/2025	PRATEEK SINGH,IPS	SHIBANI SHANKAR PRADHAN	//	
		BIJU KUMBHAR	VS	0	
		VS	VS	//	
67	D-CONTC/43685/2025	DIPTESH PATTANAYK,IPS	ADV.	//	
		ANITA KUMARI DASH	VS	0	
		VS	VS	//	
68	D-CONTC/43689/2025	SHUBHA SARMA,IAS	BISHNU PRASAD RATH	//	
		TUSARIKANTI SAHOO	VS	0	
		VS	VS	//	

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69	D-CONTC/43701/2025	IPSITA PRYADARSHINI MISHRA,ADM-CUM-PRESIDENT-CUM-SECRETARY,KUSUM DEVI WOMEN COLLEGE,CUTTACK KARTIKEYA RATH VS	ADV. VS	// ()	
70	D-CONTC/43739/2025	NALINI KANTA DAS,PRINICPAL-CUM-SECRETARY,PANABEDA HIGHER SECONDARY SCHOOL,CHANDAHANADI,NABARANGPUR KANHU CHARAN KARNA VS	ADV. VS	// ()	
71	D-CONTC/43742/2025	ASHOV RANJAN MALL,OES,BEO,KANTAMAL,BOUDH JYOTSNALATA JENA VS	Adv. VS	// ()	
72	D-CONTC/43757/2025	PRIYANKA BEHERA,OES-II,BEO,CUTTACK SADAR,CUTTACK ADIKANDA DEY VS	ADV. VS	// ()	
73	D-CONTC/43774/2025	KALI PRASANNA MAHAPATRA,IAS NITYANANDA SAHOO VS	RUDRA NARAYAN PARJA VS	// ()	
74	D-CRLA/32677/2025	KIRANDEEP KAUR,IAS TABREJ MOHAMMAD @ TABO VS	SAPAN KUMAR LENKA VS	// CUTTACK SADAR /440 /2024 ()	
75	D-CRLA/32725/2025	STATE OF ODISHA ASHOK GOUDA VS	TAPAN JYOTI PANI VS	// KASHIPUR /72 /2023 ()	
76	D-CRLA/32746/2025	STATE OF ODISHA ASHOK KUMAR SAHOO VS	SATYA RANJAN MULIA VS	// SONEPUR /116 /2014 ()	
77	D-CRLMA/32656/2025	STATE OF ODISHA BANAMALI SAHOO VS	PRAMOD CHANDRA SEJPADA VS	// NANDIPADA /146 /2025 ()	
78	D-CRLMA/32720/2025	STATE OF ODISHA KUMPANDAR BEHERA VS	ADV. VS	// KANIHA /214 /2025 ()	
79	D-CRLMC/32638/2025	STATE OF ODISHA PRIYABRATA BADAJENA VS	SAMBEET PATTANAYAK VS	// BALANGA /77 /2016 ()	AOR20220001591C202500038
		STATE OF ODISHA		//	

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80	D-CRLMC/32652/2025	UDAYA KUMAR SAHOO VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	// () //	
81	D-CRLMC/32668/2025	HASIB KHAN VS SARAT CHANDRA PATRO	SURYAKANTA DWIBEDI VS	// () //	AOR20220001245C202500074
82	D-CRLMC/32672/2025	GOUTAM SAMAL VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	KANDARPUR /96 /2015 () //	
83	D-CRLMC/32674/2025	BIJAY PRAKASH MINZ VS STATE OF ODISHA	RAKESH KUMAR SARANGI VS	RAJGANGPUR /517 /2024 () //	
84	D-CRLMC/32694/2025	ALOK KUMAR SAHU@ALOK SAHU VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KHARIAR /196 /2025 () //	
85	D-CRLMC/32716/2025	UMAKANTA BEHERA VS STATE OF ODISHA	RABI NARAYAN PANDA VS	BHANDARIPOKHARI /115 /2020 () //	
86	D-CRLMC/32724/2025	DURGA PRASAD KAR(D.P.KAR)IRS(RETD) VS CENTRAL BUREAU OF INVESTIGATION,BBSR	BHABATOSH PARHI VS	BHUBANESWAR CBI /19 /2005 () //	
87	D-CRLMC/32728/2025	HIMANSHU LENKA VS STATE OF ODISHA	PRAMOD KUMAR ROUT VS	NISCHINTAKOILI /206 /2025 () //	
88	D-CRLMC/32752/2025	RAJAT KUMAR SAHOO VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	PAHALA /96 /2025 () //	
89	D-CRLMC/32754/2025	HRUDAYA KUMAR MOHANTY VS STATE OF ODISHA	ASHOK KUMAR JENA VS	MAHILA P.S. BUXIBAZAR /165 /2024 () //	
90	D-CRLMP/32650/2025	MADHUSMITA DAS VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	// () //	
91	D-CRLMP/32654/2025	SANTOSH KUMAR SAHOO	BYOMAKESH TRIPATHY	// ()	

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		STATE OF ODISHA		//	
92	D-CRLMP/32662/2025	SHRADHANJALI NAYAK	BIKRAM KESHARI RAJ	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-CRLMP/32679/2025	BAIDEHI BEHERA	AKHIL KRUSHNA MOHAPATRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-CRLMP/32685/2025	SASMITA MOHAPATRA	MOHAMMED RIAZ	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-CRLMP/32712/2025	ENAM HUSSAIN KHAN	ASWINI KUMAR DASH	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-CRLREV/32636/2025	LOKANATH BEHERA	JAYDEEP PAL	DHENKANAL TOWN /732 /2024	
	CRLREV/807/2025	VS	VS	DISTRICT & SESSIONS JUDGE,DHENKANAL(Dhenkanal)	
		STATE OF ODISHA		CT/0000182/2025	
97	D-CRLREV/32682/2025	DILLIP KUMAR BALABANTARAY	ACHYUTANANDA PATTANAİK	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-CRLREV/32757/2025	TAPAS KUMAR ROURAY	KABIRAJ PRADHAN	TANGI (KHURDA) /368 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-CRP/43748/2025	SAROJ KUMAR SENAPATI	SRINIBASH SATAPATHY	/ /	
		VS	VS	()	
		INDIAN OVERSEAS BANK		//	
100	D-FAO/43660/2025	AKSHAYA KUMAR BISWAL	SANGRAM JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-MACA/43629/2025	THE DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD., Bhubaneswar	SRINIBASH SATAPATHY	/ /	
		VS	VS	()	
		SAKHI DEI		//	
102	D-MACA/43635/2025	MANAGER CCH(HUB), M/S. NEW INDIA ASSURANCE CO. LTD., CUTACK	PRASANT KUMAR MAHALI	/ /	
		VS	VS	()	

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103	D-MACA/43636/2025	SUJAYA KANDI B.M., NEW INDIA ASSURANCE CO. LTD.,JAJPUR VS RADHA KRUSHNA PATTNAIK	PRASANTA KUMAR MAHALI VS	// // 0 //	
104	D-MACA/43644/2025	JHUMURI PRADHAN VS SATYANANDA SAHOO	BISWAJIT MOHANTY VS	// // 0 //	
105	D-MATA/43731/2025	BIJAYA NAYAK VS CHANDRAKANTI NAYAK	SARAT CHANDRA MEKAP VS	// // 0 //	
106	D-RPFAM/43656/2025	SASMITA BEHERA @ PARIDA VS SANJAY KUMAR PARIDA	RASHMI RANJAN DAS VS	// // 0 //	
107	D-RPFAM/43662/2025	DAKSHYA KARKARIA VS URMILA KARKARIA	GOPINATH MISHRA VS	// // 0 //	
108	D-RSA/43719/2025	STATE OF ODISHA VS PRASANNA BHABASAGAR	SABITA RANJAN PATTNAIK, A.G.A VS	// // 0 //	LOD20240000200C202500437
109	D-TRP(C)/43612/2025	SABANA PARWEEN VS SK. SAFIQUE	BIBEKANANDA MAHAPATRA VS	// // 0 //	
110	D-TRP(C)/43721/2025	MONALISHA BEHERA @ MONALISA VS BALARAM SAHOO	BISWAJIT SAMANTARAY VS	// // 0 //	AOR20220001297C202500268
111	D-WA/43668/2025	RAMALATA NAYAK VS STATE OF ODISHA	BASUDEV PUJARI VS	// // 0 //	
112	D-WA/43681/2025	KRIPAL SINGH VS ROURKELA MUNICIPAL CORPORATION, SUNDARGARH	SAYANTAN PANDA VS	// // 0 //	
113	D-WA/43688/2025	NRUSINGHA CHARAN BEHERA VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	// // 0 //	

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114	D-WA/43690/2025	UPENDRA MOHANTY VS STATE OF ODISHA	ASHUTOSH ROUT VS	// 0 //	
115	D-WA/43696/2025	MAHENDRA KUMAR NAYAK VS STATE OF ODISHA	ASHUTOSH ROUT VS	// 0 //	
116	D-WA/43700/2025	BUDHIMANTA BAI VS STATE OF ODISHA	ASHUTOSH ROUT VS	// 0 //	
117	D-WA/43709/2025	GAGAN BIHARI NANDA VS STATE OF ODISHA	ASHUTOSH ROUT VS	// 0 //	
118	D-WA/43714/2025	RAGHUNATH KAR VS STATE OF ODISHA	ASHUTOSH ROUT VS	// 0 //	
119	D-WA/43716/2025	STATE OF ODISHA VS NIRUPAMA MOHANTY @ JENA	PRAVAT KUMAR PANDA, A.S.C VS	// 0 //	LOD20240000194C202500438
120	D-WA/43722/2025	PURNA CHANDRA BEHERA VS STATE OF ODISHA	ASHUTOSH ROUT VS	// 0 //	
121	D-WA/43724/2025	BIJAYA KUMAR KABI VS STATE OF ODISHA	ASHUTOSH ROUT VS	// 0 //	
122	D-WA/43727/2025	DHIREN PRADHAN VS STATE OF ODISHA	ASHUTOSH ROUT VS	// 0 //	
123	D-WA/43730/2025	GOURAHARI DAS VS STATE OF ODISHA	ASHUTOSH ROUT VS	// 0 //	
124	D-WA/43761/2025	M/S. ADARSH NOBEL CORPORATION LTD.,KHURDASIDHARTH SHANKAR PADHY VS INDIAN OIL CORPORATION LTD., JAGATSINGHPUR	ASHUTOSH ROUT VS	// 0 //	
125	D-WP(C)/43609/2025	CHITRALEKHA PATTANAIAK	AMBIKA PRASAD MISHRA	//	AOD20240000581C202500151

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		VS	VS	0	
		STATE OF ODISHA		//	
126	D-WP(C)/43610/2025	DR.AJAY KUMAR SWAIN	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
127	D-WP(C)/43611/2025	TRISHNA REAL ESTATE PVT. LTD., BBSR	DEBAKANTA MOHANTY	//	
	WP(C)/30051/2025	VS	VS	0	
		ODISHA REAL ESTATE REGULATORY AUTHORITY (ORERA), BBSR		//	
128	D-WP(C)/43613/2025	BHAKTA RAM SAHU	KAMALAKANTA NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
129	D-WP(C)/43615/2025	SIBA SANKAR JENA	KAMALAKANTA NAYAK	//	
		VS	VS	0	
		CHAIRMAN CUM MANAGING DIRECTOR OSRTC, BBSR		//	
130	D-WP(C)/43616/2025	HARISH CHANDRA PATTANAYAK	KAMALAKANTA NAYAK	//	
		VS	VS	0	
		THE CHAIRMAN CUM MANAGING DIRECTOR, OSRTC, BBSR		//	
131	D-WP(C)/43618/2025	ABSALAM BHATRA	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
132	D-WP(C)/43619/2025	REGALA JAYA RAM	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
133	D-WP(C)/43621/2025	BHABANI PRASAD NAYAK	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
134	D-WP(C)/43622/2025	NILADRI BIHARI NAYAK	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
135	D-WP(C)/43624/2025	CHINTADA LOKANATH	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
136	D-WP(C)/43627/2025	PRASANTA GOUDA	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	

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137	D-WP(C)/43628/2025	STATE OF ODISHA MANINI PANDA VS	SAROJA KANTA SAMAL VS	// // 0	
138	D-WP(C)/43630/2025	STATE OF ODISHA NARMADA MAHARATHA VS	JITENDRA KUMAR MISHRA (2) VS	// // 0	
139	D-WP(C)/43631/2025	STATE OF ODISHA MAMINA BEHERA VS	SUSANTA SEKHAR MOHAPATRA VS	// // 0	
140	D-WP(C)/43633/2025	STATE OF ODISHA GADADHAR PANDA VS	NIRANJAN PANDA VS	// // 0	
141	D-WP(C)/43637/2025	STATE OF ODISHA JAYALAL SETHI VS	BHOJARAJ SETH VS	// // 0	
142	D-WP(C)/43638/2025	STATE OF ODISHA ANADI THAKUR VS	BHOJARAJ SETH VS	// // 0	
143	D-WP(C)/43639/2025	STATE OF ODISHA SAMBIT KUMAR NAYAK VS	KRISHNA CHANDRA SAHU VS	// // 0	AOD20250000180C202500196
144	D-WP(C)/43640/2025	STATE OF ODISHA RAMAKANTA MOHANTY VS	AJIT KUMAR MOHANTY VS	// // 0	
145	D-WP(C)/43641/2025	STATE OF ODISHA MURNAL KANTI SATAPATHY VS	ASWINI KUMAR DASH VS	// // 0	
146	D-WP(C)/43642/2025	UNION OF INDIA LAKSHMI BEHERA VS	LALATENDU SAMANTARAY VS	// // 0	
147	D-WP(C)/43643/2025	STATE OF ODISHA SANATAN SWAIN VS	HRUDANANDA MOHAPATRA VS	// // 0	
		AUTHORIZED SIGNATORY, STATE HEALTHAND ALLIED INSURANCE CO.LTD., CHENNAI		//	

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148	D-WP(C)/43646/2025	MANOJ KUMAR SAMAL VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	
149	D-WP(C)/43648/2025	DR.NIRANJAN DAS VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	
150	D-WP(C)/43649/2025	SANTILATA RAY @ SNEHALATA RAY VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //	
151	D-WP(C)/43650/2025	ASISH KUMAR GOSWAMI VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	
152	D-WP(C)/43651/2025	DR.MANORANJAN MOHAPATRA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	
153	D-WP(C)/43652/2025	JITENDRA DAS VS ASST SETTLEMENT OFFICER, RENTAL COLONY BBSR	SUDHIR KUMAR MALLICK VS	// 0 //	
154	D-WP(C)/43653/2025	SASHIKANTA JENA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //	
155	D-WP(C)/43654/2025	MANTU DAS VS STATE OF ODISHA	AFRAAZ SUHAIL VS	// 0 //	AOD20240000544C202500042
156	D-WP(C)/43655/2025	DEBENDRA NARAYAN DASH VS ASST SETTLEMENT OFFICER, RENTAL COLONY BBSR	SUDHIR KUMAR MALLICK VS	// 0 //	
157	D-WP(C)/43657/2025	BHAMARA BARA SETH VS STATE OF ORISSA	AKSHAYA KUMAR SAHOO VS	// 0 //	
158	D-WP(C)/43658/2025	ISWAR CHANDRA PALIA VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //	
159	D-WP(C)/43659/2025	SURAT KUMAR SWAIN	SANGRAM JENA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
160	D-WP(C)/43661/2025	PRAMODA KUMAR NAYAK	SATYABRATA SENAPATI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
161	D-WP(C)/43663/2025	RAJA NAYAK	GOPINATH MISHRA	//	
		VS	VS	0	
		DEBTS RECOVERY TRIBUNAL, CUTTACK		//	
162	D-WP(C)/43665/2025	SMITARANI MUDULI	GOPINATH MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
163	D-WP(C)/43666/2025	DR.SUBHA PRASAD SAHOO	AKSHAYA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
164	D-WP(C)/43667/2025	DHANESWAR MISHRA	ASHIS KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
165	D-WP(C)/43669/2025	PALUNI BEHERA	AKSHAYA KUMAR JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
166	D-WP(C)/43671/2025	DASARATH MAJHI	ALOK KUMAR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
167	D-WP(C)/43672/2025	JHUNI NAYAK	BIKRAM KESHARI BAL	//	
		VS	VS	0	
		THE COLLECTOR CUTTACK		//	
168	D-WP(C)/43674/2025	ATISH KUMAR NAYAK	NIRANJAN SINGH (1)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
169	D-WP(C)/43675/2025	BRAJA KISHORE SWAIN	RAMAKANTA SARANGI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
170	D-WP(C)/43676/2025	SHAILABALA SAHOO	SUSANTA KUMAR ROUT	//	
		VS	VS	0	

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171	D-WP(C)/43677/2025	STATE OF ODISHA PURNA PRADEEP MUDULI VS	SATYABRATA MOHANTY (1) VS	// // 0	
172	D-WP(C)/43678/2025	THE STATE OF ODISHA SARAT KUMAR BEHERA VS	JAJATI KISHORE MOHANTY VS	// // 0	
173	D-WP(C)/43679/2025	SUB COLLECTOR, DHENKANAL NILOFA SULTANA VS	LAXMAN BHOI VS	// // 0	
174	D-WP(C)/43680/2025	STATE OF ODISHA GYANA RANJAN MISHRA VS	BIREN SANKAR TRIPATHY VS	// // 0	
175	D-WP(C)/43684/2025	STATE OF ODISHA BHIKARI CHARAN SETHI VS	SUJATA JENA VS	// // 0	
176	D-WP(C)/43686/2025	STATE OF ODISHA LALKUMAR PADHAN @ PRADHAN VS	GOKULANANDA SAHU VS	// // 0	
177	D-WP(C)/43687/2025	STATE OF ODISHA HARAPRASAD BISWAL VS	SATYABRATA MOHANTY (1) VS	// // 0	
178	D-WP(C)/43691/2025	STATE OF ODISHA SWAYAMPRAVA GARNAYAK VS	DR.NIRANJAN SWAIN VS	// // 0	
179	D-WP(C)/43692/2025	CHAIRMAN, ODISHA SUB-ORDINATE STAFF SELECTION COMMISSION, BBSR SOMANATH SWAIN VS	DR.NIRANJAN SWAIN VS	// // 0	
180	D-WP(C)/43693/2025	CHAIRMAN, ODISHA SUB ORDINATE STAFF SELECTION COMMISSION, KHURDA MITHUN DASH VS	DR.NIRANJAN SWAIN VS	// // 0	
181	D-WP(C)/43694/2025	CHAIRMAN, ODISHA SUB-ORDINATE STAFF SELECTION COMMISSION, BBSR SANU NATH VS	DR.NIRANJAN SWAIN VS	// // 0	
		CHAIRMAN, ODISHA SUB-ORDINATE STAFF SELECTION COMMISSION, BBSR		//	

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182	D-WP(C)/43695/2025	KALANDI SAHOO VS THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX ODISHA	SRIMAN ARPIT MOHANTY VS	// ()	
183	D-WP(C)/43697/2025	MADAN MOHAN PRADHAN VS CHAIRMAN, ODISHA SUB ORDINATE STAFF SELECTION COMMISSION, KHURDA	DR.NIRANJAN SWAIN VS	// ()	
184	D-WP(C)/43698/2025	SANKAR RANA VS CHAIRMAN, ODISHA SUB-ORDINATE STAFF SELECTION COMMISSION, BBSR	DR.NIRANJAN SWAIN VS	// ()	
185	D-WP(C)/43699/2025	M/S D.K ENGINEERING AND CONSTRUCTION VS STATE OF ODISHA	SIDHANT DWIBEDI VS	// ()	AOR20220001213C202500050
186	D-WP(C)/43702/2025	KALANDI SAHOO VS THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX ODISHA	SRIMAN ARPIT MOHANTY VS	// ()	
187	D-WP(C)/43703/2025	GANAPATI SAHU VS CHAIRMAN, ODISHA SUB ORDINATE STAFF SELECTION COMMISSION, KHURDA	DR.NIRANJAN SWAIN VS	// ()	
188	D-WP(C)/43704/2025	SUSANTA KUMAR PATRO VS CHAIRMAN, ODISHA SUB-ORDINATE STAFF SELECTION COMMISSION, BBSR	DR.NIRANJAN SWAIN VS	// ()	
189	D-WP(C)/43705/2025	ANIMI NARESH KUMAR VS CHAIRMAN, ODISHA SUB-ORDINATE STAFF SELECTION COMMISSION, BBSR	DR.NIRANJAN SWAIN VS	// ()	
190	D-WP(C)/43706/2025	AMIT KUMAR SAHOO VS CHAIRMAN, ODISHA SUB-ORDINATE STAFF SELECTION COMMISSION, BBSR	DR.NIRANJAN SWAIN VS	// ()	
191	D-WP(C)/43707/2025	BIPLABA BEHERA VS CHAIRMAN, ODISHA SUB ORDINATE STAFF SELECTION COMMISSION, KHURDA	DR.NIRANJAN SWAIN VS	// ()	
192	D-WP(C)/43708/2025	KALANDI SAHOO VS THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX ODISHA	SRIMAN ARPIT MOHANTY VS	// ()	
193	D-WP(C)/43710/2025	GOUDO SUSANTO	DR.NIRANJAN SWAIN	//	

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		VS	VS	0	
194	D-WP(C)/43711/2025	CHAIRMAN ODISHA SUB-ORDINATE STAFF SELECTION COMMISSION, BBSR ANIL KUMAR ROUT	DR.NIRANJAN SWAIN	//	
		VS	VS	0	
195	D-WP(C)/43712/2025	CHAIRMAN, ODISHA SUB-ORDINATE STAFF SELECTION COMMISSION, BBSR PRITAM KUMAR BEHERA	DR.NIRANJAN SWAIN	//	
		VS	VS	0	
196	D-WP(C)/43713/2025	CHAIRMAN, ODISHA SUB ORDINATE STAFF SELECTION COMMISSION, KHURDA KALANDI SAHOO	SRIMAN ARPIT MOHANTY	//	
		VS	VS	0	
197	D-WP(C)/43715/2025	THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX ODISHA ASHOK KUMAR ROUT	DR.NIRANJAN SWAIN	//	
		VS	VS	0	
198	D-WP(C)/43717/2025	CHAIRMAN, ODISHA SUB-ORDINATE STAFF SELECTION COMMISSION, BBSR DILLIP KUMAR PATTANAİK	PRNOY MOHANTY	//	
		VS	VS	0	
199	D-WP(C)/43718/2025	EMPLOYEES PROVIDENT FUND ORGANIZATION REGIONAL OFFICER, BBSR AJAYA SAHU	DR.NIRANJAN SWAIN	//	
		VS	VS	0	
200	D-WP(C)/43720/2025	CHAIRMAN, ODISHA SUB-ORDINATE STAFF SELECTION COMMISSION, BBSR KUNJA BIHARI MUND	DHANANJAYA MUND	//	
		VS	VS	0	
201	D-WP(C)/43723/2025	STATE OF ODISHA ANANDA MEHER	DHANANJAYA MUND	//	
		VS	VS	0	
202	D-WP(C)/43725/2025	STATE OF ODISHA RANJAN KUMAR SWAIN	DR.NIRANJAN SWAIN	//	
		VS	VS	0	
203	D-WP(C)/43726/2025	CHAIRMAN, ODISHA SUB-ORIDNATE STAFF SELECTION COMMISSION, BBSR SASMITA SAHOO	ASOK MOHANTY	//	
		VS	VS	0	
204	D-WP(C)/43728/2025	ARNAPURNA SAHOO ARUN KUMAR MOHAPATRA	NAGEN KUMAR BARIK	//	
		VS	VS	0	

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205	D-WP(C)/43729/2025	BHUBANESWAR MUNICIPAL CORPORATION, KHURDA AKSHYA KUMAR PADHAN @ AKSHAYA PRADHAN	DHANANJAYA MUND	// //	
		VS	VS	()	
206	D-WP(C)/43732/2025	STATE OF ODISHA PANCHANAN MEHER	DHANANJAYA MUND	// //	
		VS	VS	()	
207	D-WP(C)/43733/2025	STATE OF ODISHA SANJAY KUMAR JENA	KARUNAKAR RATH	// //	
		VS	VS	()	
208	D-WP(C)/43734/2025	STATE OF ODISHA SASMITA DASH @ PANDA	BINAYA KUMAR MOHANTY	// //	
		VS	VS	()	
209	D-WP(C)/43735/2025	STATE OF ODISHA J.RANJIT KUMAR	LAXMIKANTA MOHANTY	// //	
		VS	VS	()	
210	D-WP(C)/43736/2025	STATE OF ODISHA KAMINI KANTA PANDA	NIRANJAN BISWAL	// //	
		VS	VS	()	
211	D-WP(C)/43737/2025	STATE OF ORISSA BANITA MALIK	TRILOCHAN DASH	// //	AOR20220002374C202500173
		VS	VS	()	
212	D-WP(C)/43738/2025	THE COLLECTOR, JAJPUR RASHMI RANJAN MALIK	SATYA NARAYAN MISHRA 4	// //	AOR20220001615C202500202
		VS	VS	()	
213	D-WP(C)/43740/2025	STATE OF ODISHA KUNTALA SABAR	SHUBHENDU KUMAR PARIDA	// //	
		VS	VS	()	
214	D-WP(C)/43741/2025	STATE OF ODISHA SUBANTA KUMAR SINGH @ SUMANT SINGH	AJAYA KUMAR MOHARANA	// //	
		VS	VS	()	
215	D-WP(C)/43743/2025	STATE OF ODISHA PARADIP PORT TRUST, CHAIRMAN, JAGATSINGHPUR	SATYA SMRUTI MOHANTY	// //	
		VS	VS	()	
		BIKRAM PATTANAİK		//	

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216	D-WP(C)/43744/2025	SANGRAM SWAIN VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// () //	
217	D-WP(C)/43745/2025	HELENA NAYAK VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// () //	
218	D-WP(C)/43746/2025	JITENDRA KUMAR NAYAK VS STATE OF ODISHA	LAXMINARAYAN RAYATSINGH VS	// () //	AOD20240000645C202500020
219	D-WP(C)/43747/2025	PRIYARANJAN SAHOO VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// () //	
220	D-WP(C)/43749/2025	BHRAMARBAR SETHY VS STATE OF ODISHA	PURNA CHANDRA DAS VS	// () //	
221	D-WP(C)/43750/2025	SUMAN PANDA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// () //	
222	D-WP(C)/43751/2025	BRAJARAJ PADHAN VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// () //	
223	D-WP(C)/43752/2025	SUNIL ROUT VS CHAIRMAN ODISHA SUB ORDINATE STAFF SELECTION COMMISSION, KHURDA	DR.NIRANJAN SWAIN VS	// () //	
224	D-WP(C)/43753/2025	DHARMENDRA KUMAR SINGH VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// () //	
225	D-WP(C)/43754/2025	SAHADEV NAIK VS STATE OF ODISHA	PURNA CHANDRA DAS VS	// () //	
226	D-WP(C)/43755/2025	BIPIN BIHARI SANGITRA VS PRINCIPAL SECY. TO GOVT CUM COMMISSIONER, HOUSING AND URBAN DEVELOPMENT DEPT., BBSR	SWAPNA KUMAR OJHA VS	// () //	
227	D-WP(C)/43756/2025	KIRTAN BEG	SAMIR KUMAR MISHRA	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
228	D-WP(C)/43758/2025	MAMULI SAHOO	SURAJ MOHANTY	//	
		VS	VS	()	
		INSURANCE OMBUDSMAN, BBSR		//	
229	D-WP(C)/43759/2025	RABINARAYAN SATAPATHY	SWAPNA KUMAR OJHA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
230	D-WP(C)/43760/2025	GADADHAR DAS	BHOJARAJ SETH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
231	D-WP(C)/43762/2025	DILLIP KUMAR LENKA	BISWA RANJAN MOHAPATRA	//	
		VS	VS	()	
		THE ODISHA STATE COOPERATIVE MILK PRODUCERS FEDERATION LTD (OMFED), KHURDA		//	
232	D-WP(C)/43763/2025	TAPAN GARNAIK @ TAPAN KUMAR GARNAIK	GOURI MOHAN RATH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
233	D-WP(C)/43764/2025	PRAKASH SHARMA	SANTOSH KUMAR NANDA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
234	D-WP(C)/43765/2025	M/S NIRAJ ARSS (JV), KHURDA	SIDHANT DWIBEDI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
235	D-WP(C)/43766/2025	BALAKRISHNA BHARASAGARIA	SASWATI MOHAPATRA	//	
		VS	VS	()	
		UNION OF INDIA		//	
236	D-WP(C)/43767/2025	AMBIKA KUANR	PRASANTA KUMAR JOSHI	//	AOR20230000684C202500019
		VS	VS	()	
		STATE OF ODISHA		//	
237	D-WP(C)/43768/2025	BHABANI SANKAR MISHRA	HIMANSU SEKHAR MOHANTY	//	
		VS	VS	()	
		CHIEF MANAGER, HDFC BANK LTD., MUMBAI		//	
238	D-WP(C)/43769/2025	BHABANI SANKAR MISHRA	HIMANSU SEKHAR MOHANTY	//	
		VS	VS	()	

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		CHIEF MANAGER, INDUSIND BANK LTD, MAHARASHTRA		//	
239	D-WP(C)/43770/2025	BHABANI SANKAR MISHRA	HIMANSU SEKHAR MOHANTY	//	
		VS	VS	()	
		CHIEF MANAGER TATA CAPITAL FINANCIAL SERVICES LTD, BBSR		//	
240	D-WP(C)/43771/2025	BHABANI SANKAR MISHRA	HIMANSU SEKHAR MOHANTY	//	
		VS	VS	()	
		C.E.O.VOLVO FINANCIAL SERVICE, BANGALORE		//	
241	D-WP(C)/43772/2025	BHABANI SANKAR MISHRA	HIMANSU SEKHAR MOHANTY	//	
		VS	VS	()	
		CHIEF MANAGER, IDFC FIRST BANK LTD., CHENNAI		//	
242	D-WP(C)/43773/2025	BHABANI SANKAR MISHRA	HIMANSU SEKHAR MOHANTY	//	
		VS	VS	()	
		CHIEF MANAGER, AXIS BANK, MUMBAI		//	
243	D-WP(C)/43775/2025	BHABANI SANKAR MISHRA	HIMANSU SEKHAR MOHANTY	//	
		VS	VS	()	
		CHIEF MANGER, TATA MOTORS FINANCE SOLUTION, MUMBAI		//	
244	D-ABLAPL/32637/2025	CHAKRADHAR ROUT	PRAMOD KUMAR JENA	KHANTAPADA /296 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
245	D-ABLAPL/32639/2025	MAHAVEER PRASAD BARAL	SAMBEET PATTANAYAK	BALANGA /211 /2025	AOR20220001591C202500039
		VS	VS	()	
		STATE OF ODISHA		//	
246	D-ABLAPL/32641/2025	BADAL @ MANOJ KUMAR BARIK	MRUGANKA MAULI PATNAIK	BASELI SAHI PS /189 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
247	D-ABLAPL/32642/2025	SUNIL SAHU	BIRAJA PRASANNA DAS	PADMAPUR /60 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
248	D-ABLAPL/32645/2025	GANGULI SAHOO	BIBHUTI BHUSAN SWAIN	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
249	D-ABLAPL/32646/2025	ADITYA MOHAPATRA	SANJIT MISHRA	KUMBHARAPARA /431 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-ABLAPL/32647/2025	SUMIT SENAPATI VS STATE OF ODISHA	AMITAV DAS VS	AIRPORT /168 /2025 () //	
251	D-ABLAPL/32651/2025	SANJAY BEHERA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BHANJPUR /292 /2025 () //	
252	D-ABLAPL/32655/2025	PRATAP MAHARATHY VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //	
253	D-ABLAPL/32658/2025	SIMANCHAL PUROHIT VS STATE OF ODISHA(VIG.)	JNYANANANDA PANDA VS	/ /0 () //	
254	D-ABLAPL/32659/2025	KUNJA BIHARI BHOI VS STATE OF ODISHA	SARTHAK SATAPATHY VS	JAGATSINGPUR /25 /2025 () //	
255	D-ABLAPL/32661/2025	ABHAYA KUMAR SAHOO @ SANJU VS STATE OF ODISHA	RAJALAXMI BISWAL VS	SAMAL /303 /2025 () //	
256	D-ABLAPL/32666/2025	DEBASISH PANDA VS STATE OF ODISHA	SANJAY KUMAR PRADHAN VS	K.NUAGAON /326 /2025 () //	
257	D-ABLAPL/32670/2025	RAMESH NAIK VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	MOTANGA /370 /2025 () //	
258	D-ABLAPL/32673/2025	RANJAN KUMAR JANA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	BHUBANESWAR G.R.P.S. /56 /2021 () //	AOD20240000364C202500191
259	D-ABLAPL/32681/2025	SADASIBA BARAL VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	/ / () //	AOD20240000239C202500029
260	D-ABLAPL/32684/2025	RAKESH SUBUDHI @ ROCKY SUBUDHI VS STATE OF ODISHA	SASANKA SEKHAR PAIKRAY VS	KHANDAGIRI P.S. /541 /2016 () //	AOD20250000975C202500024
261	D-ABLAPL/32686/2025	SANJAY MANDAL	UMESH CHANDRA DORA	CHITRAKONDA /159 /2025	

ORISSA HIGH COURT

FILING REPORT AS ON :23/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
262	D-ABLAPL/32687/2025	SANJAY KUMAR SINGHA @ TIKIBABU	ALOK KUMAR MOHANTY	BADSAHI /307 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
263	D-ABLAPL/32688/2025	SAURAV GHADAI	ASUTOSH SAHOO	CHANDRASEKHARPUR /600 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
264	D-ABLAPL/32691/2025	MUNTAZIR ANSARI	BIRENDRA KUMAR PARDHI	BARIA /144 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
265	D-ABLAPL/32693/2025	BANSIDHAR TANDI	MANAS KUMAR CHAND	SINAPALI /296 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
266	D-ABLAPL/32695/2025	ROCKY @ SANGRAM KISHORE MOHANTY	CHIRANJIB ROUT	TALCHER TOWN /823 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
267	D-ABLAPL/32696/2025	BHARAT MUDULI	CHIRANJIB ROUT	COLLIERY /585 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
268	D-ABLAPL/32698/2025	SANGITA PRADHAN	CHIRANJIB ROUT	N.T.P.C. /125 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
269	D-ABLAPL/32705/2025	PABITRA LENKA	PRAKASH CHANDRA DASH	MAHAKALPARA /300 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
270	D-ABLAPL/32708/2025	BIJAY KUMAR SAHOO	PARTHA SARATHI DAS	KEONJHAR SADAR /426 /2025	AOD20240000364C202500193
		VS	VS	()	
		STATE OF ODISHA		//	
271	D-ABLAPL/32709/2025	AJAY MAHANTY	KABIRAJ SAHOO	BHARATPUR PS /451 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
272	D-ABLAPL/32711/2025	PURNA CHANDRA BARAL	ALOK KUMAR PANDA	CHANDANPUR /233 /2025	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :23/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-ABLAPL/32713/2025	STATE OF ODISHA BICHITRA MALIK VS	SUKANTA KUMAR NAYAK VS	// RAJKANIKA /516 /2025 ()	
274	D-ABLAPL/32717/2025	STATE OF ODISHA JUNESH PADASETHI VS	PRASANTA KUMAR SAHOO VS	// POTTANGI /50 /2025 ()	
275	D-ABLAPL/32718/2025	STATE OF ODISHA JAGANNATH SAHOO @ JAGA SAHOO VS	KHAGESWAR BEHERA VS	// BRAMHA BARADA /249 /2025 ()	
276	D-ABLAPL/32719/2025	STATE OF ODISHA DEBA KHILLA @ KHILLO VS	PRASANTA KUMAR SAHOO VS	// POTTANGI /50 /2025 ()	
277	D-ABLAPL/32726/2025	STATE OF ODISHA RANJIT SAHANI VS	AMULYA RATNA PANDA VS	// PHIRINGIA /179 /2024 ()	
278	D-ABLAPL/32730/2025	STATE OF ODISHA RAJA BEHERA VS	BICHITRA NARAYANA SATAPATHY VS	// KUJANGA /372 /2025 ()	
279	D-ABLAPL/32731/2025	STATE OF ODISHA HALADHAR NAG VS	TARA PRASAD MOHAPATRA VS	// BELPARA /292 /2025 ()	
280	D-ABLAPL/32732/2025	STATE OF ODISHA CHUIN @ CHHITAN SWAIN VS	DIBYA CHARAN SWAIN VS	// MAHANGA /309 /2025 ()	
281	D-ABLAPL/32733/2025	STATE OF ODISHA SWAPNARANI LENKA VS	AKSHAYA KUMAR SUBUDHI VS	// JAGATSINGPUR /833 /2025 ()	
282	D-ABLAPL/32735/2025	STATE OF ODISHA SHIBA PRASAD SA VS	TARA PRASAD MOHAPATRA VS	// PATNAGARH /300 /2025 ()	
283	D-ABLAPL/32736/2025	STATE OF ODISHA SANU @ SONU KALANDI VS STATE OF ODISHA	AMIYA RANJAN SETHY VS	// KEONJHAR TOWN /653 /2025 () //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-ABLAPL/32737/2025	MANORANJAN DASH VS STATE OF ODISHA	RANJIT MOHANTY VS	PATKURA /181 /2025 () //	
285	D-ABLAPL/32738/2025	SK SAMSDAD @ SK SHAMSHAD VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	JALESWAR /464 /2025 () //	AOR20220003422C202500115
286	D-ABLAPL/32739/2025	AKASH @ ADARSHA RAJ PRADHAN VS STATE OF ODISHA	BIJAY JENA VS	PATTAMUNDAI RURAL PS /421 /2025 () //	
287	D-ABLAPL/32740/2025	SUBHASIS MOHAPATRA VS STATE OF ODISHA	BISHWARANJAN SAHU VS	MANCHESWAR P.S. /598 /2025 () //	
288	D-ABLAPL/32741/2025	SURYAKANTA SWAIN @ SURYA VS STATE OF ODISHA	BIJAY JENA VS	JAGATSINGPUR /738 /2025 () //	
289	D-ABLAPL/32742/2025	SARADA PRASAD MALLA VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	KUJANGA /378 /2025 () //	
290	D-ABLAPL/32743/2025	AMULYA MALLIK @ MALIK VS STATE OF ODISHA	KUMAR PRAJWAL VS	KUAKHIA /418 /2025 () //	
291	D-ABLAPL/32744/2025	SK. HERAK MAHAMMAD VS STATE OF ODISHA	SATYA RANJAN MULIA VS	BISOI /134 /2025 () //	
292	D-ABLAPL/32745/2025	EPILI NARSIMA @ EPILI NARSAMA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	NIMAKHANDI /207 /2025 () //	AOR20220001297C202500269
293	D-ABLAPL/32747/2025	ARIFA BIBI VS STATE OF ODISHA	HARIHAR PANIGRAHI VS	DARGHA BAZAR /180 /2025 () //	
294	D-ABLAPL/32750/2025	SARBESWAR PALEI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BANAPUR P.S. /112 /2022 () //	
295	D-ABLAPL/32751/2025	AJAY DAS @ KAPILA DAS	KHUSBU PANIGRAHI	//	AOR20220002787C202500142

ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
296	D-ABLAPL/32753/2025	BAJIA BARAL	MANAS KUMAR CHAND	BANAPUR P.S. /127 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-ABLAPL/32755/2025	DEBASISH NATH	MANAS KUMAR CHAND	ANGUL TOWN /950 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
298	D-ABLAPL/32758/2025	SUDARSAN @ SUBHADARSAN RANA	KUMAR PRAJWAL	JAJPUR TOWN /487 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
299	D-ABLAPL/32762/2025	PRABHU PRASAD SETHI	LAXMINARAYAN RAYATSINGH	//	AOD20240000645C202500021
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-ABLAPL/32763/2025	MD MOHIM	SIDHARTHA DAS	JODA /322 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
301	D-ABLAPL/32768/2025	LITU JENA ALIAS BHABANI SHANKAR JENA	KHUSBU PANIGRAHI	//	AOR20220002787C202500144
		VS	VS	()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

MISC CASES FILED on :23/10/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-WPCRL/11858/2024 WPCRL/42/2024	AKSHAYA KUMAR BITT MP	PRASANTA KUMAR DAS	36/2025
2	D-CRLMA/32542/2025 CRLMA/ /	GOPAL KRISHNA DASH MP	ADV.	39/2025
3	D-CRP/43748/2025 CRP/ /	SAROJ KUMAR SENAPATI MP	SRINIBASH SATAPATHY	89/2025
4	D-ELPET/31239/2024 ELPET/29/2024	JAGABANDHU DAS MP		123/2025
5	D-LAA/43500/2025 LAA/ /	N BHAGYALAXMI MP	AKASH KUMAR PATTAJOSHI	226/2025
6	D-LAA/43060/2025 LAA/ /	BIJAYA BHARTA MOHAPATRA MP	SOUMYA JYOTI BISWAL	227/2025
7	D-LAA/43052/2025 LAA/ /	BIJAYA BHARAT MOHAPATRA MP	SOUMYA JYOTI BISWAL	228/2025
8	D-LAA/43083/2025 LAA/ /	BIJAYA BHARAT MOHAPATRA MP	SOUMYA JYOTI BISWAL	229/2025
9	D-LAA/43061/2025 LAA/ /	BIJAYA BHARAT MOHAPATRA MP	SOUMYA JYOTI BISWAL	230/2025
10	D-LAA/43057/2025 LAA/ /	BIJAYA BHARAT MOHAPATRA MP	SOUMYA JYOTI BISWAL	231/2025
11	D-LAA/42732/2025 LAA/ /	NARAYAN CHANDRA DAS MP	ARJUNA CHARANA BEHERA	232/2025
12	D-SA/382/2001 SA/382/2001	GANGADHAR SAHU MP	M/S.BHABANI.S.DAS	298/2025
13	D-TRP(C)/43612/2025 TRP(C)/ /	SABANA PARWEEN MP	BIBEKANANDA MAHAPATRA	399/2025
14	D-TRP(C)/43721/2025 TRP(C)/ /	MONALISHA BEHERA @ MONALISA MP	BISWAJIT SAMANTARAY	400/2025
15	D-RVWPET/41819/2025 RVWPET/ /	PRAFULA KUMAR SAHU MP	SIDDHANT SARANGI	406/2025
16	D-RPFAM/43581/2025 RPFAM/ /	MANAS RANJAN SETHI MP	GHANASHYAM MUDULI	486/2025
17	D-RPFAM/43656/2025 RPFAM/ /	SASMITA BEHERA @ PARIDA MP	RASHMI RANJAN DAS	487/2025
18	D-RPFAM/23298/2025 RPFAM/164/2025	ARNAYA KUMAR SAHOO MP	SUKANTA KUMAR NAYAK	488/2025
19	D-RPFAM/11627/2025 RPFAM/86/2025	AMIT KUMAR DAS @ AMIT DAS MP		489/2025
20	D-CMAPL/43664/2025 CMAPL/ /	BIRANCHI BHUIAN MP	SANGRAM JENA	540/2025
21	D-MATA/22425/2024 MATA/192/2024	TANMAY KUMAR SAHU@TANMAY MP	ABHAS MOHANTY	592/2025
22	D-MATA/42053/2025 MATA/ /	ANITYA PRASAD DAS MP	RUCHI RAJGARHIA	593/2025
23	D-MATA/43502/2025 MATA/ /	DR. NEELAM KUMARI PRIYADARSHI MP	SOUBHAGYA KUMAR DASH	594/2025
24	D-FAO/11011/2025 FAO/135/2025	CLAIM MANAGER, SHRI RAM GENERAL INSURANCE CO. LTD.,BBSR MP		921/2025
25	D-FAO/180/2020 FAO/180/2020	PRIYANKA SAMAL MP	DHANANJAYA MUND	922/2025
26	D-BLAPL/10437/2025	DEBENDRA PUJARI		

	BLAPL/3827/2025	MP		1047/2025
27	D-BLAPL/10425/2025	ARJUN PUJARI		
	BLAPL/3810/2025	MP		1048/2025
28	D-BLAPL/22396/2025	BIKASH MOHAPATRA		
	BLAPL/7976/2025	MP		1049/2025
29	D-BLAPL/19803/2025	KELU CHARAN BEHERA @ KALU @ CHIT	BASWANJAN PATTNAIK	
	BLAPL/7068/2025	MP		1050/2025
30	D-BLAPL/23620/2025	KELU CHARAN BEHERA @ KALU @ CHIT	BASWANJAN PATTNAIK	
	BLAPL/8167/2025	MP		1051/2025
31	D-BLAPL/23724/2025	KELU CHARAN BEHERA @ KALU @ CHIT	BASWANJAN PATTNAIK	
	BLAPL/8283/2025	MP		1052/2025
32	D-CRLREV/32636/2025	LOKANATH BEHERA	JAYDEEP PAL	
	CRLREV/807/2025	MP		1182/2025
33	D-CRLREV/32631/2025	SAROJ KUMAR DAS	SUBASH CHANDRA ACHARYA	
	CRLREV/ /	MP		1183/2025
34	D-CRLREV/32092/2025	BIJAYA KUMAR BISWAL	RAJESH RANJAN SAHOO	
	CRLREV/804/2025	MP		1184/2025
35	D-CRLREV/32757/2025	TAPAS KUMAR ROUSTRAY	KABIRAJ PRADHAN	
	CRLREV/ /	MP		1185/2025
36	D-CRLREV/29903/2025	LIPIKA SAHOO	PRANAYANEE DASMOHAPATRA	
	CRLREV/ /	MP		1186/2025
37	D-RSA/542/2023	CHUDAMANI MAJHI	BIBEKANANDA BHUYAN	
	RSA/542/2023	MP		1469/2025
38	D-RSA/119/2017	BHASKAR DWIVEDI		
	RSA/119/2017	MP		1470/2025
39	D-RSA/43719/2025	STATE OF ODISHA	SABITA RANJAN PATTNAIK, A.G.A	
	RSA/ /	MP		1471/2025
40	D-RSA/43719/2025	STATE OF ODISHA	SABITA RANJAN PATTNAIK, A.G.A	
	RSA/ /	MP		1472/2025
41	D-RSA/43719/2025	STATE OF ODISHA	SABITA RANJAN PATTNAIK, A.G.A	
	RSA/ /	MP		1473/2025
42	D-RSA/43571/2025	SUSANTA RANA	DEBABRATA DASH	
	RSA/ /	MP		1474/2025
43	D-CMP/43608/2025	KUMUDINI @ KUMODINI BARIK	SAROJ KUMAR PADHY	
	CMP/ /	MP		1754/2025
44	D-CMP/33343/2025	NATABAR NAYAK @ MAHAPATRA	PRASANTA KUMAR SATAPATHY	
	CMP/1302/2025	MP		1755/2025
45	D-CMP/43645/2025	HULAS @ ULLAS SAHOO	SOURAV SUMAN BHUYAN	
	CMP/ /	MP		1756/2025
46	D-CMP/29996/2025	SUKURMANI MOHANTA	SUKANTA KUMAR NAYAK	
	CMP/1627/2025	MP		1757/2025
47	D-CMP/30635/2025	BISWAJIT PUHAN	SUVASHISH PATTANAIK	
	CMP/1144/2025	MP		1758/2025
48	D-CMP/43673/2025	SHANTILATA BEHERA @ MAHALIK	PRASANTA KUMAR SATAPATHY	
	CMP/ /	MP		1759/2025
49	D-CMP/32253/2025	SIBANI GHATULI	NIRANJAN PANDA	
	CMP/ /	MP		1760/2025
50	D-CMP/567/2017	ANAND KU.BANSAL	M/S.SANJEEV UDGATA	
	CMP/567/2017	MP		1761/2025
51	D-CMP/567/2017	ANAND KU.BANSAL	M/S.SANJEEV UDGATA	
	CMP/567/2017	MP		1762/2025
52	D-CMP/567/2017	ANAND KU.BANSAL	M/S.SANJEEV UDGATA	
	CMP/567/2017	MP		1763/2025
53	D-CMP/87/2017	ANAND KUMAR BANSAL	M/S.SANJEEV UDGATA	
	CMP/87/2017	MP		1764/2025
54	D-CMP/87/2017	ANAND KUMAR BANSAL	M/S.SANJEEV UDGATA	
	CMP/87/2017	MP		1765/2025
55	D-CMP/87/2017	ANAND KUMAR BANSAL	M/S.SANJEEV UDGATA	
	CMP/87/2017	MP		1766/2025
56	D-ABLAPL/8684/2023	PRASANNA THATOI @ BAPI	PRASANTA KUMAR ROUSTRAY	
	ABLAPL/8684/2023	MP		1915/2025
57	D-ABLAPL/21278/2025	MD. KHUDA BOX		
	ABLAPL/8424/2025	MP		1916/2025

58	D-ABLAPL/490/2020 ABLAPL/490/2020	SULOCHANA NAYAK MP	MRUGANKA MAULI PATNAIK	1917/2025
59	D-ABLAPL/22894/2025 ABLAPL/8978/2025	TUNA DAS MP		1918/2025
60	D-ABLAPL/28755/2025 ABLAPL/11190/2025	PANKAJ KUMAR MALIK MP		1919/2025
61	D-ABLAPL/28310/2024 ABLAPL/10433/2024	ASHUTOSH JENA MP		1920/2025
62	D-ABLAPL/26812/2025 ABLAPL/10454/2025	SUDHANSHU SEKHAR PAL MP		1921/2025
63	D-ABLAPL/23599/2025 ABLAPL/9375/2025	MISHRA CHANDRA BEHERA MP		1922/2025
64	D-ABLAPL/22968/2025 ABLAPL/9182/2025	RAMESH CHANDRA PRADHAN @ RAMESH PRADHAN MP		1923/2025
65	D-ABLAPL/8416/2025 ABLAPL/3186/2025	JENALAL SAHU MP		1924/2025
66	D-ABLAPL/25725/2025 ABLAPL/10803/2025	GAJAPATI KANHAR MP		1925/2025
67	D-ABLAPL/10481/2025 ABLAPL/4097/2025	ANANTA DAS @ ANANTA KUMAR BAG MP	BICHITRA NARAYANA SATAPATHY	1926/2025
68	D-ABLAPL/15008/2025 ABLAPL/5999/2025	CHUA @ ASHIS NAYAK @ NAIK MP		1927/2025
69	D-MACA/43629/2025 MACA/ /	THE DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD., BBSR MP		2455/2025
70	D-MACA/43635/2025 MACA/ /	MANAGER CCH(HUB), M/S. NEW INDIA ASSURANCE CO. LTD., JALPAIGURI MP		2456/2025
71	D-MACA/43635/2025 MACA/ /	MANAGER CCH(HUB), M/S. NEW INDIA ASSURANCE CO. LTD., JALPAIGURI MP		2457/2025
72	D-MACA/43636/2025 MACA/ /	B.M., NEW INDIA ASSURANCE CO. LTD., JALPAIGURI MP		2458/2025
73	D-MACA/43636/2025 MACA/ /	B.M., NEW INDIA ASSURANCE CO. LTD., JALPAIGURI MP		2459/2025
74	D-MACA/43644/2025 MACA/ /	JHUMURI PRADHAN MP	BISWAJIT MOHANTY	2460/2025
75	D-MACA/43589/2025 MACA/ /	CHANCHALA BODRA MP	KULDEEP MOHANTY	2461/2025
76	D-MACA/43589/2025 MACA/ /	CHANCHALA BODRA MP	KULDEEP MOHANTY	2462/2025
77	D-CRLA/342/2023 CRLA/342/2023	JITENDRA UTHANSING MP	JUGALA KISHORE PANDA	2873/2025
78	D-CRLA/32677/2025 CRLA/ /	TABREJ MOHAMMAD @ TABO MP	SAPAN KUMAR LENKA	2874/2025
79	D-CRLA/32677/2025 CRLA/ /	TABREJ MOHAMMAD @ TABO MP	SAPAN KUMAR LENKA	2875/2025
80	D-CRLA/32677/2025 CRLA/ /	TABREJ MOHAMMAD @ TABO MP	SAPAN KUMAR LENKA	2876/2025
81	D-CRLA/453/2022 CRLA/453/2022	BAPUN@SATYASWAPNA SAHOO MP	P.K.SAHOO	2877/2025
82	D-CRLA/5323/2025 CRLA/251/2025	BUTU JENA MP	BIKRAM CHANDRA GHADEI, BINAYA KUMAR MOHANTY, J.SAHU, D	2878/2025
83	D-CRLA/476/2016 CRLA/476/2016	SARA@SURENDRA MANTRI MP	M/S.BIJAYA KUMAR RAGADA, CHITTA RANJAN SAHU	2879/2025
84	D-CRLA/16905/2025 CRLA/647/2025	AJU@ALOK RANJAN MAHANTA MP	SANDEEP RAJ PANDA	2880/2025
85	D-CRLA/32725/2025 CRLA/ /	ASHOK GOUDA MP	TAPAN JYOTI PANI	2881/2025
86	D-CRLA/32725/2025 CRLA/ /	ASHOK GOUDA MP	TAPAN JYOTI PANI	2882/2025
87	D-CRLA/32746/2025 CRLA/ /	ASHOK KUMAR SAHOO MP	SATYA RANJAN MULIA	2883/2025
88	D-CRLA/32746/2025 CRLA/ /	ASHOK KUMAR SAHOO MP	SATYA RANJAN MULIA	2884/2025
89	D-CRLMC/32581/2025	SANJAY KUMAR SAHU @ SANJYA KUMAR SAHOO	SANJAY KUMAR SAHU @ SANJYA KUMAR SAHOO	

	CRLMC/ /	MP		3067/2025
90	D-CRLMC/22796/2025	BASUDEV PATRA	RAKESH BEHERA	
	CRLMC/2919/2025	MP		3068/2025
91	D-CRLMC/28339/2025	BIKI@ARJIT@ABHIJIT PRADHAN		
	CRLMC/3906/2025	MP		3069/2025
92	D-CRLMC/28520/2025	HRUDANANDA SAHOO @ BRUNDABAN @ TUNA		
	CRLMC/3755/2025	MP		3070/2025
93	D-CRLMC/23317/2025	RANJIT BEHERA		
	CRLMC/2972/2025	MP		3071/2025
94	D-CRLMC/32668/2025	HASIB KHAN	SURYAKANTA DWIBEDI	
	CRLMC/ /	MP		3072/2025
95	D-CRLMC/32694/2025	ALOK KUMAR SAHU@ALOK SAHU	MANAS KUMAR CHAND	
	CRLMC/ /	MP		3073/2025
96	D-CRLMC/32728/2025	HIMANSHU LENKA	PRAMOD KUMAR ROUT	
	CRLMC/ /	MP		3074/2025
97	D-CRLMC/14601/2025	SAROJ GADANAYAK		
	CRLMC/2570/2025	MP		3075/2025
98	D-CRLMC/32356/2025	DAMODAR PRADHANI	RAJIB RATH	
	CRLMC/4400/2025	MP		3076/2025
99	D-CRLMC/32752/2025	RAJAT KUMAR SAHOO	AJAYA KUMAR MOHARANA	
	CRLMC/ /	MP		3077/2025
100	D-CRLMC/28112/2025	NIRANJAN PANDA		
	CRLMC/3843/2025	MP		3078/2025
101	D-CRLMC/32754/2025	HRUDAYA KUMAR MOHANTY	ASHOK KUMAR JENA	
	CRLMC/ /	MP		3079/2025
102	D-WA/43169/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		4150/2025
103	D-WA/43171/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		4151/2025
104	D-WA/43172/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		4152/2025
105	D-WA/41445/2025	ANNAPURNA BEHERA	SRINIBASH SATAPATHY	
	WA/1669/2025	MP		4153/2025
106	D-WA/43173/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		4154/2025
107	D-WA/43176/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		4155/2025
108	D-WA/43178/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		4156/2025
109	D-WA/43668/2025	RAMALATA NAYAK	BASUDEV PUJARI	
	WA/ /	MP		4157/2025
110	D-WA/43505/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		4158/2025
111	D-WA/43506/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		4159/2025
112	D-WA/43716/2025	STATE OF ODISHA	PRAVAT KUMAR PANDA, A.S.C	
	WA/ /	MP		4160/2025
113	D-WA/43716/2025	STATE OF ODISHA	PRAVAT KUMAR PANDA, A.S.C	
	WA/ /	MP		4161/2025
114	D-WA/20813/2025	INDIAN BANK, PADAMPUR	SITANSHU KUMAR DEY	
	WA/1021/2025	MP		4162/2025
115	D-WA/43507/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		4163/2025
116	D-WA/43510/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		4164/2025
117	D-WA/43512/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		4165/2025
118	D-WA/43004/2025	TATA POWER CENTRAL ODISHA DISTRIBUTION DIVISION, KHURDA		
	WA/ /	MP		4166/2025
119	D-WA/43004/2025	TATA POWER CENTRAL ODISHA DISTRIBUTION DIVISION, KHURDA		
	WA/ /	MP		4167/2025
120	D-WA/43514/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		4168/2025

121	D-WA/43517/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	4169/2025
122	D-WA/43520/2025 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	4170/2025
123	D-WA/43520/2025 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	4171/2025
124	D-WA/43761/2025 WA/ /	M/S. ADARSH NOBEL CORPORATION LTD, MP	SKHURDI SHANKAR PADHY	4172/2025
125	D-WA/43761/2025 WA/ /	M/S. ADARSH NOBEL CORPORATION LTD, MP	SKHURDI SHANKAR PADHY	4173/2025
126	D-WA/43761/2025 WA/ /	M/S. ADARSH NOBEL CORPORATION LTD, MP	SKHURDI SHANKAR PADHY	4174/2025
127	D-WP(C)/43567/2025 WP(C)/ /	PURVI SAI PRIYADARSINI MP	SUSANTA KUMAR BARAL	18963/2025
128	D-WP(C)/43572/2025 WP(C)/ /	HEMANTA KUMAR BISWAL MP	RINTU NAYAK	18964/2025
129	D-WP(C)/43610/2025 WP(C)/ /	DR.AJAY KUMAR SWAIN MP	SUBHADUTTA ROUTRAY	18965/2025
130	D-WP(C)/43574/2025 WP(C)/ /	BISHWAJIT BHUYAN MP	RAJJEET ROY	18966/2025
131	D-WP(C)/35388/2023 WP(C)/35388/2023	RINJI SHERPA MP	SONITA BISWAL	18967/2025
132	D-WP(C)/43618/2025 WP(C)/ /	ABSALAM BHATRA MP	SUBHADUTTA ROUTRAY	18968/2025
133	D-WP(C)/43619/2025 WP(C)/ /	REGALA JAYA RAM MP	SUBHADUTTA ROUTRAY	18969/2025
134	D-WP(C)/43622/2025 WP(C)/ /	NILADRI BIHARI NAYAK MP	SUBHADUTTA ROUTRAY	18970/2025
135	D-WP(C)/43624/2025 WP(C)/ /	CHINTADA LOKANATH MP	SUBHADUTTA ROUTRAY	18971/2025
136	D-WP(C)/43621/2025 WP(C)/ /	BHABANI PRASAD NAYAK MP	SUBHADUTTA ROUTRAY	18972/2025
137	D-WP(C)/36380/2025 WP(C)/ /	SAMIR KUMAR MISHRA MP	SHASHI BHUSAN JENA	18973/2025
138	D-WP(C)/43627/2025 WP(C)/ /	PRASANTA GOUDA MP	SUBHADUTTA ROUTRAY	18974/2025
139	D-WP(C)/14290/2019 WP(C)/14290/2019	RUDRA NARAYAN PRADHAN MP	M/S.DURGESH NARAYAN RATH,SUBHADUTTA ROUTRAY,S.SEKHAR	18975/2025
140	D-WP(C)/43628/2025 WP(C)/ /	MANINI PANDA MP	SAROJA KANTA SAMAL	18976/2025
141	D-WP(C)/14292/2019 WP(C)/14292/2019	NIRUPAMA MOHANTY MP	M/S.DURGESH NARAYAN RATH,SUBHADUTTA ROUTRAY,S.SEKHAR	18977/2025
142	D-WP(C)/14289/2019 WP(C)/14289/2019	SANDEEP RANJAN MISHRA MP	M/S.DURGESH NARAYAN RATH, SUBHADUTTA ROUTRAY,S.SEKHAR	18978/2025
143	D-WP(C)/38000/2025 WP(C)/26014/2025	PITAMBAR NAYAK MP	SUJATA JENA	18979/2025
144	D-WP(C)/41614/2025 WP(C)/29593/2025	THE BRANCH MANAGER, PNB METLIFE INSURANCE COMPANY LTD, MP	INSURANCE CLERK,BOUNJAM	18980/2025
145	D-WP(C)/43631/2025 WP(C)/ /	MAMINA BEHERA MP	SUSANTA SEKHAR MOHAPATRA	18981/2025
146	D-WP(C)/38624/2025 WP(C)/27407/2025	KARTIK CHANDRA CHAND MP	RAJESH RANJAN SAHOO	18982/2025
147	D-WP(C)/43633/2025 WP(C)/ /	GADADHAR PANDA MP	NIRANJAN PANDA	18983/2025
148	D-WP(C)/43045/2025 WP(C)/29972/2025	BASANTA KUMAR BARIK MP	AKSHAYA KUMAR NAYAK	18984/2025
149	D-WP(C)/43642/2025 WP(C)/ /	LAKSHMI BEHERA MP	LALATENDU SAMANTARAY	18985/2025
150	D-WP(C)/43643/2025 WP(C)/ /	SANATAN SWAIN MP	HRUDANANDA MOHAPATRA	18986/2025
151	D-WP(C)/9109/2005 WP(C)/9109/2005	BHARATENDU PARIJA MP	SIDHARTHA MISRA	18987/2025
152	D-WP(C)/10302/2022	TAPAS RANJAN DAS	SAMEER KUMAR DAS	

	WP(C)/10302/2022	MP		18988/2025
153	D-WP(C)/38410/2023 WP(C)/38410/2023	M/S. ADITYA ALUMINIUM, LAPANGA, SAMBALPUR MP		18989/2025
154	D-WP(C)/38413/2023 WP(C)/38413/2023	M/S. ADITYA ALUMINIUM, LAPANGA, SAMBALPUR MP		18990/2025
155	D-WP(C)/16341/2024 WP(C)/9181/2024	M/S. ADITYA ALUMINIUM , LAPANGA, SAMBALPUR MP		18991/2025
156	D-WP(C)/38399/2023 WP(C)/38399/2023	M/S. ADITYA ALUMINIUM, LAPANGA, SAMBALPUR MP		18992/2025
157	D-WP(C)/48635/2024 WP(C)/29261/2024	BALARAM SOBHASUNDAR MP	KRISHNA CHANDRA SAHU	18993/2025
158	D-WP(C)/26606/2025 WP(C)/21153/2025	M/S MAHANADI COALFIELDS LIMITED MP	IPSIT AUROBINDO ACHARYA	18994/2025
159	D-WP(C)/43653/2025 WP(C)/ /	SASHIKANTA JENA MP	DIPTI RANJAN BHOKTA	18995/2025
160	D-WP(C)/43661/2025 WP(C)/ /	PRAMODA KUMAR NAYAK MP	SATYABRATA SENAPATI	18996/2025
161	D-WP(C)/40171/2025 WP(C)/28768/2025	ACC LIMITED, GUJARAT MP	SASWAT KUMAR ACHARYA	18997/2025
162	D-WP(C)/43665/2025 WP(C)/ /	SMITARANI MUDULI MP	GOPINATH MISHRA	18998/2025
163	D-WP(C)/23722/2025 WP(C)/17239/2025	BINAPANI PARIDA MP	AKSHAYA KUMAR SAHOO	18999/2025
164	D-WP(C)/43667/2025 WP(C)/ /	DHANESWAR MISHRA MP	ASHIS KUMAR MISHRA	19000/2025
165	D-WP(C)/43669/2025 WP(C)/ /	PALUNI BEHERA MP	AKSHAYA KUMAR JENA	19001/2025
166	D-WP(C)/23395/2025 WP(C)/16777/2025	RASMI RANJAN SETHY MP	NIRMAL RANJAN ROUSTRAY	19002/2025
167	D-WP(C)/8371/2025 WP(C)/6472/2025	KISHOR KUMAR PATNAIK MP	KISHOR KUMAR PATNAIK(IN PERSON)	19003/2025
168	D-WP(C)/25947/2025 WP(C)/17943/2025	M/S HEAVEN CONSTRUCTION AND PROMOTERS, MP	KISHOR PATNAIK	19004/2025
169	D-WP(C)/35504/2025 WP(C)/24947/2025	AMULYA SARAF @ SARAP MP	GOKULANANDA SAHU	19005/2025
170	D-WP(C)/35511/2025 WP(C)/24529/2025	ANTARJYAMI PRADHAN @ ANTARYAMI MP	GOKULANANDA SAHU	19006/2025
171	D-WP(C)/43674/2025 WP(C)/ /	ATISH KUMAR NAYAK MP	NIRANJAN SINGH (1)	19007/2025
172	D-WP(C)/29262/2025 WP(C)/20464/2025	MANISHA PRUSTY MP	SUBHANKAR ROUT	19008/2025
173	D-WP(C)/9722/2025 WP(C)/7041/2025	RASHMIREKHA MANDAL MP	SUBHANKAR ROUT	19009/2025
174	D-WP(C)/43676/2025 WP(C)/ /	SHAILABALA SAHOO MP	SUSANTA KUMAR ROUT	19010/2025
175	D-WP(C)/29262/2025 WP(C)/20464/2025	MANISHA PRUSTY MP	SUBHANKAR ROUT	19011/2025
176	D-WP(C)/9722/2025 WP(C)/7041/2025	RASHMIREKHA MANDAL MP	SUBHANKAR ROUT	19012/2025
177	D-WP(C)/40131/2025 WP(C)/28852/2025	GOURIBALA DAS MP		19013/2025
178	D-WP(C)/43677/2025 WP(C)/ /	PURNA PRADEEP MUDULI MP	SATYABRATA MOHANTY (1)	19014/2025
179	D-WP(C)/43677/2025 WP(C)/ /	PURNA PRADEEP MUDULI MP	SATYABRATA MOHANTY (1)	19015/2025
180	D-WP(C)/43680/2025 WP(C)/ /	GYANA RANJAN MISHRA MP	BIREN SANKAR TRIPATHY	19016/2025
181	D-WP(C)/43686/2025 WP(C)/ /	LALKUMAR PADHAN @ PRADHAN MP	GOKULANANDA SAHU	19017/2025
182	D-WP(C)/43687/2025 WP(C)/ /	HARAPRASAD BISWAL MP	SATYABRATA MOHANTY (1)	19018/2025
183	D-WP(C)/42812/2025 WP(C)/29667/2025	MAUSUMI RAY MP	TARUNKANTA PATTANAYAK	19019/2025

184	D-WP(C)/43691/2025 WP(C)/ /	SWAYAMPRAVA GARNAYAK MP	DR.NIRANJAN SWAIN	19020/2025
185	D-WP(C)/43692/2025 WP(C)/ /	SOMANATH SWAIN MP	DR.NIRANJAN SWAIN	19021/2025
186	D-WP(C)/43693/2025 WP(C)/ /	MITHUN DASH MP	DR.NIRANJAN SWAIN	19022/2025
187	D-WP(C)/43695/2025 WP(C)/ /	KALANDI SAHOO MP	SRIMAN ARPIT MOHANTY	19023/2025
188	D-WP(C)/43694/2025 WP(C)/ /	SANU NATH MP	DR.NIRANJAN SWAIN	19024/2025
189	D-WP(C)/43697/2025 WP(C)/ /	MADAN MOHAN PRADHAN MP	DR.NIRANJAN SWAIN	19025/2025
190	D-WP(C)/43698/2025 WP(C)/ /	SANKAR RANA MP	DR.NIRANJAN SWAIN	19026/2025
191	D-WP(C)/43703/2025 WP(C)/ /	GANAPATI SAHU MP	DR.NIRANJAN SWAIN	19027/2025
192	D-WP(C)/43702/2025 WP(C)/ /	KALANDI SAHOO MP	SRIMAN ARPIT MOHANTY	19028/2025
193	D-WP(C)/43704/2025 WP(C)/ /	SUSANTA KUMAR PATRO MP	DR.NIRANJAN SWAIN	19029/2025
194	D-WP(C)/43706/2025 WP(C)/ /	AMIT KUMAR SAHOO MP	DR.NIRANJAN SWAIN	19030/2025
195	D-WP(C)/43707/2025 WP(C)/ /	BIPLABA BEHERA MP	DR.NIRANJAN SWAIN	19031/2025
196	D-WP(C)/43705/2025 WP(C)/ /	ANIMI NARESH KUMAR MP	DR.NIRANJAN SWAIN	19032/2025
197	D-WP(C)/43708/2025 WP(C)/ /	KALANDI SAHOO MP	SRIMAN ARPIT MOHANTY	19033/2025
198	D-WP(C)/43710/2025 WP(C)/ /	GOUDO SUSANTO MP	DR.NIRANJAN SWAIN	19034/2025
199	D-WP(C)/43712/2025 WP(C)/ /	PRITAM KUMAR BEHERA MP	DR.NIRANJAN SWAIN	19035/2025
200	D-WP(C)/43699/2025 WP(C)/ /	M/S D.K ENGINEERING AND CONSTRUCTION MP	SOBHANT DWIBEDI	19036/2025
201	D-WP(C)/43711/2025 WP(C)/ /	ANIL KUMAR ROUT MP	DR.NIRANJAN SWAIN	19037/2025
202	D-WP(C)/43713/2025 WP(C)/ /	KALANDI SAHOO MP	SRIMAN ARPIT MOHANTY	19038/2025
203	D-WP(C)/42711/2025 WP(C)/29503/2025	CHINMAYA SAHOO MP	ATUL TRIPATHY	19039/2025
204	D-WP(C)/43715/2025 WP(C)/ /	ASHOK KUMAR ROUT MP	DR.NIRANJAN SWAIN	19040/2025
205	D-WP(C)/42712/2025 WP(C)/29506/2025	BASUDEV SAHOO MP	ATUL TRIPATHY	19041/2025
206	D-WP(C)/43718/2025 WP(C)/ /	AJAYA SAHU MP	DR.NIRANJAN SWAIN	19042/2025
207	D-WP(C)/43725/2025 WP(C)/ /	RANJAN KUMAR SWAIN MP	DR.NIRANJAN SWAIN	19043/2025
208	D-WP(C)/43728/2025 WP(C)/ /	ARUN KUMAR MOHAPATRA MP	NAGEN KUMAR BARIK	19044/2025
209	D-WP(C)/43733/2025 WP(C)/ /	SANJAY KUMAR JENA MP	KARUNAKAR RATH	19045/2025
210	D-WP(C)/41759/2025 WP(C)/29086/2025	SUBHALAXMI BARIK MP	SWETA PATNAIK	19046/2025
211	D-WP(C)/43734/2025 WP(C)/ /	SASMITA DASH @ PANDA MP	BINAYA KUMAR MOHANTY	19047/2025
212	D-WP(C)/43736/2025 WP(C)/ /	KAMINI KANTA PANDA MP	NIRANJAN BISWAL	19048/2025
213	D-WP(C)/43749/2025 WP(C)/ /	BHRAMARBAR SETHY MP	PURNA CHANDRA DAS	19049/2025
214	D-WP(C)/43752/2025 WP(C)/ /	SUNIL ROUT MP	DR.NIRANJAN SWAIN	19050/2025
215	D-WP(C)/43754/2025	SAHADEV NAIK	PURNA CHANDRA DAS	

	WP(C)/ /	MP		19051/2025
216	D-WP(C)/43756/2025	KIRTAN BEG	SAMIR KUMAR MISHRA	
	WP(C)/ /	MP		19052/2025
217	D-WP(C)/6509/2022	NIRMALA TARASIA	MR.	
	WP(C)/6509/2022	MP		19053/2025
218	D-WP(C)/43760/2025	GADADHAR DAS	BHOJARAJ SETH	
	WP(C)/ /	MP		19054/2025
219	D-WP(C)/43762/2025	DILLIP KUMAR LENKA	BISWA RANJAN MOHAPATRA	
	WP(C)/ /	MP		19055/2025